

## Commissionerate

## Department of Health and Family Welfare Government of Karnataka

No: NVBDCP/EST 7C/COVID19-2021-22 Date:10-6-2022

## Circular

Subject: COVID-19; Preventive and control measures: Reg

Reference: 1. Proceedings of the 170th meeting of State COVID-19 Technical Advisory Committee (TAC), Dept. of Health & Family Welfare, dated 6th June 2022.

2. DO Letter from Joint Secretary, MOH&FW, GOI, dated:9-6-2022.

3. Order dated: 25-4-2022 from Chief Secretary, GOK.

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It is observed that post the subsiding of the Covid-19 3rd wave, there is now a gradual increase in COVID-19 cases in the State over the previous 10 days. As on 9-6-2022 there are 471 new COVID-19 positive cases with TPR of 2.14%.

Hence, there is a need to follow & implement the preventive and control measures in the State, as detailed below.

- 1. Compulsorily wearing of face covering / mask by public in public places as per reference (3). Mashals and police personnel shall be utilized to enforce and ensure compliance.
- 2. In closed spaces like Shopping malls, Restaurants, Pubs, Caffeteria, Hotels, Hostels, Educational institutions, Offices, Industrial establishments, etc, the owners / administrators of such establishments shall ensure that mask usage and also entry / access to such spaces shall be only for those who are wearing face covering / mask.
- 3. While travelling in vehicles, personal / private /public (Bus/Train, etc), everyone shall wear face mask compulsorily.

- 4. Those who have symptoms of ILI & SARI and those under high risk group and those with comorbidities shall get tested for COVID-19 on priority and shall remain isolated at home until the test result is declared.
- 5. Those who are eligible for COVID19 vaccination doses and especially precaution dose, are advised to get it done on priority.

It is herby directed that the concerned officers /administrators / owners shall ensure the implementation of above mentioned preventive and control measures in the larger interest of public health.

-sd(Randeep.D)
Commissioner,
Department of Health and Family Welfare

To,

- 1.The Special Commissioner Health , BBMP, Bengaluru.
- 2. The Deputy Commissioners, All Districts.
- 3.The Chief Executive Officers Zilla Panchayath, All Districts.
- 4. The District Health and Family Welfare officer, All Districts.
- 5. The District Surveillance Officer, All Districts.

## Copy for kind information to:

- 1. The Chief Secretary, GoK
- 2.The Chief Commissioner BBMP, Bengaluru
- 3. The Additional Chief Secretary / Principal Secretary, Dept of Health & Family Welfare, GoK
- 4. PS to Hon'ble Minister for HFW and Medical Education.